

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 209 of 2012

Dated : 13th August, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

West Central Railway ...Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission ...Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms.Geetanjali Mohan

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

At the request of the Learned Counsel for the Appellant, post the matter for hearing on **11.09.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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